Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016

Name of the corporate debtor: Auspice Trading Private Limited; Date of commencement of liquidation: 31st January' 2019 (Order passed on 21st January' 2019 and Liquidator received copy of order on 31st January' 2021)

List of stakeholders as on: 19th March' 2021

List of operational creditors (other than Workmen, Employees and Government Dues)															
SI.	Name of creditor	Identificat ion No.	Details o	of claim received	Details of claim admitted						Amount of contingent	Amount of any			Remarks, if any
No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by lien or attachmen t pending	attachmen	Amount covered by guarantee	total amount of	claim	mutual dues, that may be set off	rejected	under verificatio n	·
1	Acasia Teleservices Pvt Ltd	ATPL/07	02-03-2019	35,89,67,296	35,89,67,296	Operational Creditor	0	Yes	0	9.56	0	0	0	0	No attachment
2	European projects & Aviation Limited	ATPL/08	05-03-2019	18,63,99,359	18,63,99,359	Operational Creditor	0	Yes	0	4.96	0	0	0	0	No attachment
3	GTL Limited	ATPL/09	02-03-2019	3,20,55,23,089	3,20,55,23,089	Operational Creditor	0	Yes	0	85.38	0	0	0	0	No attachment
4	Yogesh S Thakkar & Associates	ATPL/10	02-03-2019	35,400		Operational Creditor	0	Yes	0	0.001	0	0	0	0	No attachment